

(33)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/65/2017  
NAME OF THE PETITIONER(S) : ESSA MOHAMED RAFIQUE  
NAME OF THE RESPONDENT(S) : CHAMPION CARE HOMES PVT LTD & ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYANARAYANA For Respondents (For A. K. MYLAMY WASPOOJES)	For Respondents	A. G. Sathyanarayana
2.	M. RATHINAKUMAR	For Petitioner	M. Rathinakar

**ORDER**

Representative for the Petitioner present. Counsel for Respondent present and submitted that the Respondents are NRI, so more time is required to seek the instructions from the clients for filing the counter. At request, time is enlarged. Put up on 13.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)